

[*Translation*][*English*]**Slaughter-House Near Bareilly Airport**

6896 SHRI SANTOSH KUMAR GANGWAR Will the PRIME MINISTER be pleased to state

(a) whether the slaughter-house in Bareilly, Uttar Pradesh is situated near the Air force aerodrome which is of strategic importance,

(b) if so, the distance between these two places

(c) whether a large number of birds hover over the slaughter-house,

(d) whether the activities of this aerodrome are being adversely affected as result thereof, and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN)

(a) and (b) A slaughterhouse is located approximately 4 kms from Air Force aerodrome in Bareilly

(c) Yes, Sir

(d) Yes, Sir

(e) Ministry of Defence/Air Hqrs had taken up the matter with the Government of Uttar Pradesh for shifting the slaughterhouse at least 10 Kms away from the IAF airfield, Bareilly. On repeated requests, Bareilly Nagar Mahapalike constructed a modern slaughter house 11 Kms away from the aerodrome in 1978. Due to various court cases, the slaughter house could not so far be shifted to the new site. The latest SLP came up for admission in the Supreme Court on 26.3.1993 and has since been dismissed.

Assistance to Allottees of Land under Land Ceiling Programme

6897 SHRI PRAKASH V. PATIL Will the PRIME MINISTER be pleased to state

(a) whether the allottees of land under the land ceiling programme are provided any assistance under the programme sponsored by the Union Government.

(b) if so, the details thereof, and

(c) the amount of assistance provided to Maharashtra under the above programme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR) (a) A Centrally Sponsored Programme of Financial Assistance to the Assignees of ceiling Surplus Land was implemented by this Ministry till the years 1992-93. However, the National Development Council decided to transfer the scheme to the States. Thus, a token allocation for the current year has been made.

(b) Under the Centrally Sponsored Scheme assistance by way of grants was given to the assignees of ceiling surplus land at the rate of Rs 2,500 per hectare for both production and consumption needs. And the expenditure thereon was shared equally between the Government at the Centre and States.

(c) Rupees 854.43 lakhs assistance was provided to Maharashtra till 31.3.1993.

Scheme for Non-Government Organisations for Andhra Pradesh

6898 SHRI RAMAKRISHNA KONTALA Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be